

THC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

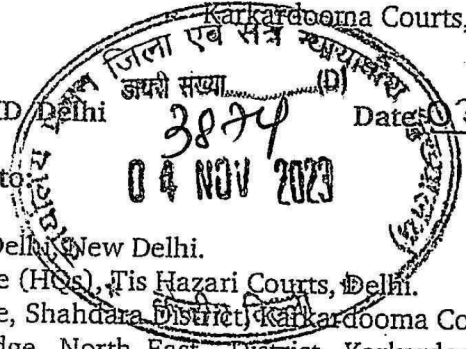
ORDER

Pursuant to Order bearing No. 46/DHC/Gaz/G-7/VI.E2(a)/2023 Dated 01<sup>st</sup> November, 2023 of Hon'ble High Court of Delhi, New Delhi it is hereby ordered that Ms. Sakshi Jaiswal, Digital Traffic court, posted at Shahdara District, Karkardooma Courts, Delhi, shall hold Court Room No. 405, 4<sup>th</sup> Floor, New Court Building Karkardooma Courts, Delhi with immediate effect.

*Man 03/11/23*

Principal District & Sessions Judge :East District (Officiating)  
Karkardooma Courts, Delhi.

No. 10286-10299 /CTB (East)/KKD/Delhi *जिला एवं सत्र न्यायालय* *जयपुर संख्या (D)* *3874* Date 03.11.2023



Copy for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HCs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officer Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The Incharge, Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

*Man 03/11/23*

Principal District & Sessions Judge :East District (Officiating)  
Karkardooma Courts, Delhi.